

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES
(1977-78)**

(SIXTH LOK SABHA)

NINTH REPORT

MINISTRY OF HOME AFFAIRS,

Action taken by Government on the recommendations contained in the Fifty-ninth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Fifth Lok Sabha) on the Ministry of Home Affairs—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Irwin Hospital and Department of Family Planning and Health Services, Delhi Administration.

PRESENTED IN LOK SABHA ON 13 DEC 1977

LAI'D IN RAJYA SABHA ON 13 DEC 1977



**LOK SABHA SECRETARIAT
NEW DELHI**

November, 1977/Kartika, 1899 (Saka)

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C O R R I G E N D A
TO THE

Ninth Report of the Committee on the
Welfare of Scheduled Castes and
Scheduled Tribes (Sixth Lok Sabha)

<u>Page</u>	<u>Line</u>	<u>For</u>	<u>Read</u>
5	4 (from bottom)	extent	extant
9	6 (from bottom)	resered	reserved
10	5	reserva tions	observations

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES
AND SCHEDULED TRIBES
(1977-78)**

***Shri Ram Dhan—Chairman**

MEMBERS

Lok Sabha

2. Shri T. Balakrishnaiah
3. Shri B. Bhanwar
- **4. Shri Chand Ram
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- ***19. Shri Suraj Bhan
20. Shri Bhausahel Thorat

Rajya Sabha

21. Prof. N. M. Kamble
22. Shrimati Saroj Khaparde

*Proceeded abroad on the 23rd September, 1977.

**Ceased to be members of the Committee on their appointment as Ministers of State w.e.f. the 14th August, 1977.

***Appointed by the Speaker as Chairman with effect from the 23rd September, 1977 during the absence of Shri Ram Dhan, proceeded abroad.

23. Shri S. Kumaran
24. Shri P. K. Kunjachen
25. Shri Yogendra Makwana
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SECRETARIAT

Shri Y. Sahai—*Chief Legislative Committee Officer.*

Shri H. L. Malhotra—*Senior Legislative Committee Officer.*

INTRODUCTION

I, the Chairman, Committee on the Welfare of Scheduled Castes and Scheduled Tribes, having been authorised by the Committee to submit the Report on their behalf, present their Ninth Report on Action Taken by Government on the recommendations contained in their Fifty-ninth Report (Fifth Lok Sabha) on the Ministry of Home Affairs—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Irwin Hospital and Department of Family Planning and Health Services, Delhi Administration.

2. The draft Report was considered and adopted by the Committee at their sitting held on the 13th September, 1977.

3. The Report has been divided into following Chapters:

I—Report.

II—Recommendations/Observations which have been accepted by Government.

III—Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies.

4. An analysis of the action taken by Government on the recommendations contained in the Fifty-ninth Report of the Committee is given in Appendix III. It would be observed therefrom that out of eight recommendations made in the Report, four recommendations i.e., 50 per cent, have been accepted by Government and the Committee do not desire to pursue four recommendations, i.e. 50 per cent in view of Government replies.

NEW DELHI;
November 4, 1977

Kartika 13, 1899 (S)

SURAJ BHAN,
Chairman,
Committee on the Welfare of
Scheduled Castes and
Scheduled Tribes.

CHAPTER I

REPORT

This Report of the Committee deals with the action taken by Government on the recommendations contained in the Fifty-ninth Report (Fifth Lok Sabha) of the Committee on the Ministry of Home Affairs—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Irwin Hospital and Department of Family Planning and Health Services, Delhi Administration.

CHAPTER II

RECOMMENDATIONS/OBSERVATIONS WHICH HAVE BEEN ACCEPTED BY GOVERNMENT

Recommendation Sl. No. 3 (Para No. 46)

The Committee feel that if qualifications for a particular post under different Departments and other service conditions attached to that post are the same, the recruitment rules being observed by the concerned Departments should also be the same. The Committee would like the Government to review in detail the recruitment rules being observed by various Departments of the Delhi Administration and evolve a uniform procedure, wherever possible.

Reply of Government

The Delhi Administration have already a common set of recruitment rules for recruitment to similar posts in all medical institutions under that Administration.

As regards the Services Department of the Delhi Administration the recommendations have been noted by them for compliance.

(Ministry of Home Affairs OM No. U-16016|19|76-Delhi, dated the 14th April, 1977).

Recommendation Sl. No. 4 (Para No. 47)

The Committee note that rosters are checked by the Liaison Officers of Directorate of Health Services, Department of Family Planning and Irwin Hospital as and when selections are made. The Committee attach great importance to the proper maintenance of rosters, as in their opinion, rosters are the mechanism by which the progress made in improving the representation of Scheduled Castes and Scheduled Tribes in an Organisation could be assessed and effectively watched. The Committee, therefore, stress that rosters should be maintained properly, checked periodically by the Liaison Officers, and all the vacancies reserved for Scheduled Castes and Scheduled Tribes actually filled in and appointments made accordingly to the points mentioned in the rosters.

Reply of Government

Action for checking up the rosters by the Liaison Officers has already been started. The observations of the Committee have been noted for strict compliance by the Delhi Administration.

(Ministry of Home Affairs OM No. U-16016|19|76-Delhi, dated the 14th April, 1977).

Recommendation Sl. No. 5 (Para No. 48)

The Committee are constrained to note the very meagre representation of Scheduled Castes and Scheduled Tribes in all categories of posts in the Directorate of Health Services, Department of Family Planning and Irwin Hospital. In view of the fact that reservations for Scheduled Castes and Scheduled Tribes have been provided in the technical/medical institutions in the country, and quite a large number of Scheduled Castes and Scheduled Tribes are passing out of these institutions every year, the argument advanced by Government that suitable Scheduled Caste and Scheduled Tribe candidates are not available to man the posts said to be technical in these three offices is untenable. Considering the heavy shortfalls the Committee cannot help concluding that orders/instructions of the Ministry of Home Affairs|Department of Personnel were not properly implemented and adequate attention was not given to improve the situation by the Directorate of Health Services, Department of Family Planning and Irwin Hospital. The Committee need hardly point out that mere reservation of quotas for Scheduled Castes and Scheduled Tribes is not enough. What is needed is concerted action to fill all the reserved posts by Scheduled Castes and Scheduled Tribes and to make good the shortfalls in the various categories of posts in the earliest possible time. The Committee would, therefore, like to impress upon the Government|Delhi Administration to devise adequate checks to ensure the rigid application of relaxed standards by the Directorate of Health Services, Department of Family Planning and Irwin Hospital in the recruitment of Scheduled Castes and Scheduled Tribes. The Committee also recommend that special *ad hoc* recruitment to recruit exclusively Scheduled Caste and Scheduled Tribe candidates should immediately be resorted to so as to make good the shortfalls. They further suggest that if suitable Scheduled Caste and Scheduled Tribe candidates are not available for a particular post, they may be recruited for the next lower category of post, given intensive

training and promoted to the next higher post, as has been suggested by the Medical Superintendent of the Irwin Hospital during evidence.

Reply of Government

The observations of the Committee have been noted.

As regards the suggestion of the Committee that "If suitable Scheduled Caste and Scheduled Tribe Candidates are not available for a particular post, they may be recruited for the next lower category of post, given intensive training and promoted to the next higher post" it is submitted that there are some posts like Pharmacist Staff Nurse, Lab. Assistant, Auxiliary Nurse-Midwife and Dental Hygienist where specific minimum qualifications and training have been prescribed. Besides, certificate/diploma in a particular field are also required and there is no next lower category to these posts. As such the suggestion of the Committee has been noted for compliance wherever possible and where specific minimum qualifications i.e. certificate|diploma|degree are not prescribed.

The recommendations of the Committee regarding providing of adequate checks to ensure the rigid application of relaxed standards has been noted.

As regards special *ad hoc* recruitment exclusively for SC|ST candidates, advertisements in the Press have been inserted on 24th May, 1973 and 19th June, 1976 (copies of advertisements are annexed as Appendix I and II).

The position in regard to these advertisements is as follows:—

(i) *Advertisement issued on 24th May, 1973.*

No application was received from any Scheduled Caste/Scheduled Tribe Candidate.

(ii) *Advertisement issued on 19th June, 1976.*

Sl.No.	Name of the Post	No. of applications received from SC/ST.	Remarks
1	2	3	4
1	Pharmacists	1	One appeared for interview and was selected.
2	Staff Nurse	1	Interviewed and selected.

1	2	3	4
3	Lab. Assistant	2	One appeared for interview and was selected.
4	Auxiliary Nurse-Midwife	1	Appeared for interview and was selected.
5	Dental Hygienist	None applied	...
6	Demonstrators	1	Appeared for interview and was selected.

(Ministry of Home Affairs OM No. U-16016/19/76-Delhi dated the 14th April, 1977).

Recommendation Sl. No. 8 (Para No. 51)

The Committee are unhappy to note that hardly any Scheduled Castes and Scheduled Tribes have been promoted in the Directorate of Health Services, Department of Family Planning and Irwin Hospital during each of the last four years. The Committee would expect that the reservations in promotions will be implemented effectively by these three offices.

Reply of Government

The observations of the Committee have been noted for compliance. Reservations in promotion have been provided as per extent orders on the subject.

(Ministry of Home Affairs OM No. U-16016/19/76-Delhi dated the 14th April, 1977).

CHAPTER III

RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLIES

Recommendation Sl. No. 1 (Para No. 44)

The Committee are unhappy to note that reservation orders in favour of Scheduled Castes and Scheduled Tribes came into force in the Directorate of Health Services as late as August, 1970, thus depriving Scheduled Castes and Scheduled Tribes of their rightful claim of absorption in the said offices. They are all the more unhappy to note that the personnel management in the Delhi Administration was not properly organised prior to 1970. The Committee are surprised to learn from the Chief Secretary of Delhi Administration that from the records of Directorate of Health Services, it was difficult to say what was being done prior to 1970. The Committee also fail to understand as to why reservation orders were made applicable in the Department of Family Planning in respect of Class III posts with effect from January, 1972, whereas those orders were made applicable in respect of Class IV posts in 1966. The position in regard to the Irwin Hospital is no better. Whereas, the reservation orders in Irwin Hospital were made applicable in 1950, their implementation started only in 1968, when the maintenance of rosters was started. The Committee need hardly stress that reservation orders issued by the Ministry of Home Affairs/Department of Personnel should have been made applicable in the Directorate of Health Services, Department of Family Planning and Irwin Hospital *mutatis mutandis* from the very inception of these offices. Responsibility for delay in the implementation of reservation orders should be fixed. The Delhi Administration should devise ways and means of recruitments for a large number of Scheduled Castes and Scheduled Tribes in these Departments since a good number of such candidates were deprived of their rightful claims on account of delayed implementation of reservation orders.

Reply of Government

A. Directorate of Health Services, Delhi Admn.

The Directorate of Health Services Delhi Admn. was reorganised in the year 1958 when 90 per cent of the Staff alongwith the hospitals and dispensaries was transferred to Municipal Corporation Delhi on the formation of the Corporation. There were some dis-

pensaries under the Employees State Insurance Scheme for which separate recruitment was being made by the Director of Health Services and all the records pertaining to ESI Dispensaries were transferred to the ESI Corporation w.e.f. 31st March 1962. From 1958 to 1969, there has been no substantial expansion in the activities of the Directorate of Health Services as there were only two hospitals under its control.

The number of posts created and filled up under Directorate of Health Services during the period 1958—1969 is as under:—

Name of post	No. of post	Date of Creation	
Directorate of Health Services Main			
U.D.C.	1	15-5-69	Recruitment made centrally at Delhi Administration by Services Department.
L.D.C.	1	23-5-63	Do.
<i>Drugs Control Organisation</i>			
Asstt. Drugs Controller	1	9-6-68	Recruitment made through UPSC
Drugs Inspector (3)	1 1 1	5-9-62 11-8-66 4-12-67	Do
Stenographer	1	11-8-66	Recruitment made Centrally at Delhi Administration (Services Deptt.)
LDC(3)	1	28-3-61 11-8-66	Do
Asstt.	1	Nov. 60	Do
Grade IV Executive	2	11-8-66	Do
<i>Police Hospital</i>			
Jr. Pathologist	1	1-10-63	Recruitment through U.P.S.C.
J.M.O.(3)	1 1 1	8-6-67 1-5-69 1-8-69	Do
Stenographer	1	17-6-58	Recruitment made Centrally through Delhi Admn. (Service Deptt.)
L.D.C. (2)	1 1	25-9-62 1-5-69	Do Do

Name of post	No. of post	Date of Creation	
Postmortem Tech.	2	11-10-68	Promoted out of Joint Cadre maintained at M.A.M. College, New Delhi.
Radiographer	1	18-11-61	Appointment from the Candidates who underwent training at Irwin Hospital as Stipendiary trainees and were under Bond to serve the Delhi Admn. for 3 years.
<i>Peer House Hospital</i>			
G.D.O. Grd. I	1	2-5-63	Recruitment made through Ministry of Health & F.P.
Staff Nurse	1	1-8-69	Recruitment made from Nurses trained at the Irwin Hospital.
Pharmacist (3)	2	1-3-63	Recruitment made by Staff Selection Board at M.A.M.C.
	1	22-5-63	Do
A.N.M.	3	22-5-63	Do

The question whether there has been any back-log in reservation for SC/ST in relation to these posts is being examined by the Delhi Administration.

It was in 1970 that the Delhi Administration decided to establish dispensaries in various localities|Villages of the Union Territory of Delhi. Dr. N. C. Joshi, Memorial Hospital was taken over in 1970 and in 1971, Din Dayal Upadhyay Hospital was established in the year 1972, Nehru Homeopathic Medical College and Hospital at New Delhi was also taken over by Delhi Administration. From the 1970 onwards rosters are being maintained.

B. Family Planning Department

The Family Planning Department was started in the Union Territory of Delhi in the year 1966 as a Centrally Sponsored Scheme and a few isolated posts were created initially. The Ministerial posts were filled by the Services Department of Delhi Administration who are maintaining the necessary rosters. The Family Planning Officers etc. were recruited by the Government of India, Ministry of Health and Family Planning. This Department was expanded in 1972 and from this period the rosters are being maintained.

C. Irwin Hospital, Delhi Administration

Although no roster regarding the reservation of vacancies for Scheduled Castes/Scheduled Tribes was maintained in the Irwin

Hospital between 1950 and 1968, the appointment from time to time were made by appointing the members of Scheduled Castes and Schedule Tribes from the 1959 to 1968, as and when the vacancies were filled up. The roster has been maintained from 1968 onwards. In order to make up the backlog of vacancies according to the rosters, special efforts have been made to provide in-service training for recruitment to the posts of Lab. Asstt. and Theatre Asstt. And in the cadre of Nurses, number of seats reserved for Scheduled Castes and Scheduled Tribes has been increased in the training courses from January, 1977. The Administration has been experiencing a lot of difficulty in filling up the posts of Pharmacists, Staff Nurses, Lab. Assistants, Asstt. Nursing Superintendents, Dental Hygienist and Demonstrators reserved for SC|ST because of non-availability of the candidates. The reserved vacancies were advertised calling for applications exclusively from SC|ST candidates even by relaxing the standards.

[Ministry of Home Affairs OM No. 160/11/76-Delhi,
dated the 14th April, 1977]

Comments of the Committee

A Directorate of Health Services, Delhi Administration:—The Committee would like to know the back-log in reservations for Scheduled Castes and Scheduled Tribes in relation to the posts in the Directorate of Health Services of the Delhi Administration and the steps taken to make good the shortfalls.

B. Family Planning Department, Delhi Administration:—The Committee would like to know whether the representation of Scheduled Castes and Scheduled Tribes in the Family Planning Department is being maintained as per the roster points since 1972 when that Department was expanded. If not, what effective steps have been taken/or proposed to be taken to make good the shortfalls in the representation of Scheduled Castes and Scheduled Tribes in the Family Planning Department.

C. Irwin Hospital, Delhi Administration:—The Committee would like to know the result of special efforts made to clear the backlog of vacancies reserved for Scheduled Castes and Scheduled Tribes in Irwin Hospital, Delhi Administration.

Recommendation (Sl. No. 2, Para No. 45)

The Committee would like to point out that reservation orders in favour of Scheduled Castes and Scheduled Tribes are applicable in the case of isolated posts, which may be filled at different points

of time. The recruitment to the isolated posts has to be made according to the position shown in the rosters, as per extant orders on the subject.

Reply of Government

The reservations of the Committee have been noted for compliance by the Delhi Admn.

[Ministry of Home Affairs OM No. 16016/19/76-Delhi, dated the 14th April, 1977].

Comments of the Committee

The Committee would like to know the progress made with regard to filling of reserved points in roster after grouping of isolated posts in Irwin Hospital and Department of Family Planning and Health Services, Delhi Administration.

Recommendation Sl. No. 6 (Para No. 49)

The Committee regret to note heavy shortfalls in the post of Nurses in the Directorate of Health Services and the medical institutions under it. The Committee suggest that all-out efforts should be made to fill all the seats reserved for Scheduled Castes and Scheduled Tribes in the School of Nursing attached with the Irwin Hospital so that enough number of candidates are available to fill these posts.

Reply of Government

The recommendation has been noted for compliance by the Delhi Administration.

[Ministry of Home Affairs O.M. No. U-16016/19/76-Delhi, dated the 14th April, 1977]

Comments of the Committee

The Committee would like to know the progress made with regard to filling all the seats reserved for Scheduled Castes and Scheduled Tribes in the School of Nursing attached with the Irwin Hospital.

Recommendation Sl. No. 7 (Para No. 50)

The Committee are unhappy to learn that it has not been possible for the Employment Exchange to sponsor Scheduled Caste and Scheduled Tribe candidates possessing the requisite qualifications, as requisitioned by the Directorate of Health Services, Department

of Family Planning and Irwin Hospital. The Committee suggest that these offices should intimate to the Central Employment Exchange as also to other Employment Exchanges the type of candidates they require so that a separate list of candidates possessing the requisite qualifications could be maintained by the Employment Exchange. These offices should also keep in touch with various other technical/medical institutions in the Union Territory of Delhi and impress upon them to fill all the reserved seats by Scheduled Castes/Tribes and prepare them according to the requirements of these offices.

Reply of Government

The observations of the Committee have been noted for compliance by the Delhi Admn.

[Ministry of Home Affairs O.M. No. U-16016/19/76-Delhi,
dated the 14th April, 1977]

Comments of the Committee

The Committee would like to know the result of efforts made to fill all the reserved vacancies by Scheduled Castes and Scheduled Tribes in the Directorate of Health Services, Department of Family Planning and Irwin Hospital.

NEW DELHI;
November 4, 1977.

Kartika 13, 1899 (Saka).

SURAJ BHAN,
Chairman,
Committee on Welfare of
Scheduled Castes and Scheduled Tribes.

APPENDIX I

DIRECTORATE OF HEALTH SERVICES, DELHI ADMINISTRATION,
15, ALIPUR ROAD, DELHI

No. F. 16(2)/71-DHS/Estt.

Dated the 24th May, 1973

The Director of Public Relations,
Delhi Administration,
Delhi.

Subject:—Advertisement for Class III (Non-Ministrial) vacant posts
in Directorate of Health Services, 15-Alipur Road, Delhi.

Sir,

I have to forward herewith an advertisement with the request that this may kindly be released in the following daily News papers in the "Wanted Column" of the Sunday issue dated 27th May, 1973 (one insertion only):—

1. The Hindustan Time (English)
2. The Daily Milap (Urdu)
3. The Nav Bharat (Hindi)

The Editors of the papers may kindly be asked to send the bills (induplicate) to this office for payment together with a press cutting immediately after advertisement.

Yours faithfully,

Sd/-

(DR. O. P. SHARMA)

*Addl. Director of Health Services,
Delhi Administration, Delhi.*

No. F. 16(2)/71-DHS/Estt.

Dated the 24th May, 1973

Copy with a copy of advertisement forwarded to:—

1. The Under Secretary (Admn.) Delhi Administration.
2. The under Secretary (M&PH.) Delhi Administration.
3. The Under Secretary (Services) Delhi Administration.
4. The Director of Employment Exchange, 2A/3, Kundan Mansion, Asaf Ali Road, New Delhi.
5. The Employment Officer, Regional Employment Exchange, Darya Ganj, Delhi.

6. The Employment Officer, Professional & Employment Exchange, Arab-ki-Sarai, New Delhi.
7. The Director-Principal, M. A. M. College, New Delhi.
8. The Medical Superintendent, Irwin Hospital, New Delhi.
9. The Medical Superintendent, G. B. Pant Hospital, New Delhi.
10. The General Secretary Delhi Scheduled Caste/Association, Ambedkar Bhavan, Rani Jhansi Road, New Delhi.
11. The General Secretary Harijan Sevak Sangh, Kingsway Delhi.

Sd/-

(DR. O. P. SHARMA)

*.Addl. Director of Health Services,
Delhi Administration, Delhi.*

DIRECTORATE OF HEALTH SERVICES : DELHI ADMINISTRATION, DELHI; 15-ALIPUR ROAD DELHI.

APPLICATION:- Applications are invited on the prescribed forms obtainable from the Services Department Room No. 3, Barrack No. 2, 5-Alipur Road Delhi Admn. Delhi, Between 10.30 A.M. to 1 P.M. and from 2 P.M. to 3 P.M. on all working days, on payment of 50 paise in cash or by crossed India Postal Orders drawn in favour of the Under Secretary (Admn.) Delhi Administration by designation, for the posts mentioned below (Postage stamps will not be accepted):-

Sl. No.	Name of post	Scale of pay	No. of posts			Age	Qualifications and Experience etc.
			Reserved for S.C.	Reserved for S.T.	Reserved for Ex. Servicemen (military)		
1	2	3	4	5	6	7	8
1	Pharmacist	Rs. 130-240	23	10	13	18-25 years	Qualified Dispenser under the Pharmacy Act (Regd. under Sec. 31(c) or 32 of the Pharmacy Act, 1948.)
2	Staff Nurse	Rs. 150-280	9	7	7*	18-30 years	<i>Essential:-</i> (i) Matriculate (ii) A grade certificate in Nurse from a recognised Institution should be able to speak Hindustani fluently.
3	Lab. Assistant	Rs. 110-200	8	3	4	18-25 years	<i>Desirable:-</i> Certificate in Midwifery. (i) Matriculate with Science. (ii) Successful completion of Lab. Assistant course from a recognised Institution.

1	2	3	4	5	6	7	8
4	Auxiliary Nurse Midwife	Rs. 110-155	7	3	4	18-30 years	(i) <i>Essential</i> :— Registered Auxiliary Nurse Midwife. <i>Desirable</i> :—Some experience and training in Family Planning.

*7 Vacancies are unreserved in category of Staff Nurse.

NOTE:—The age limit will be relaxable in the case of S.C./S.T. candidates and other special categories of persons in accordance with the General Orders issued from time to time by the Government of India.

2. No male candidate who has more than one wife living or no female candidate who has married a person already having a wife shall be eligible for appointment provided that the Admn. of Delhi may after being satisfied that there are special ground for doing so, exempt any such candidate from the operation of the Rule.

3. The application forms will be supplied free of cost to candidates belonging to S.C./S.T. only on production of certificate to that effect.

4. Candidates working in Govt./Semi-Government offices should apply through proper channel.

5. The application forms duly completed in all respect should reach the undersigned by designation by the 15th June, 1973, positively. The applications received late will not be considered.

Sd/-

(DR. O. P. SHARMA)

ADDL. DIRECTOR OF HEALTH SERVICES
DELHI ADMINISTRATION; DELHI.

APPENDIX II

DIRECTORATE OF HEALTH SERVICES, DELHI ADMINISTRATION,
E-BLOCK, SARASWATI BHAVAN, CONNAUGHT PLACE,
NEW DELHI

No. F. 16(2) |76-DHS|Estt.|21664

Dated the 19th June, 1976

The Director of Public Relations,
Delhi Administration,
Delhi.

Subject:—Advertisements for Class III (Non Ministerial) vacant posts in Directorate of Health Services, E-Block, Saraswati Bhavan, Connaught Place, New Delhi.

Sir,

I have to forward, herewith an advertisement with the request that this may kindly be released in the following daily News Papers in the "Wanted Column" of the Sunday issue dated 27th June, 1976 (one insertion only):—

1. The Hindustan Times (English)
2. The Daily Milap (Urdu)
3. The Nav Bharat (Hindi)

The bills (in duplicate) in respect of the advertisement may please be sent to this Directorate duly verified for arranging payment.

Yours faithfully,

Sd/-

(DR. K. P. DATTA)

Encl.

Dy. Director of Health Services.

No. F. 16(2) |76-DHS|Estt.|21665-78.

Dated the 19th June, 1976

With a copy of Copy/of advertisement forwarded to:—

1. The Under Secretary (Admn.) Delhi Admn., 5-Alipur Road, Delhi.
2. The Deputy Secretary (M&PH), Delhi Administration,
3. The Under Secretary (Services), Delhi Administration, Delhi.

4. The Director of Employment, Training and Technical Education, Dayal Singh Public Library Building, Rouse Avenues, New Delhi.
5. The Director of Employment Exchange, 2A/5, Kundan Mansion, Asaf Ali Road, New Delhi.
6. The Sub-Regional Employment Officer, Sub. Regional Employment Exchange, Arab-ki-Sarai, New Delhi.
7. The Dean, Maulana Azad Medical College, New Delhi.
8. The Medical Superintendent, Irwin Hospital, New Delhi.
9. The Medical Superintendent, G. B. Pant Hospital, New Delhi.
10. The Medical Superintendent, Hospital for Mental Diseases, Shahdra, Delhi.
11. The General Secretary Delhi, Scheduled Caste Association, Ambadkar Bhavan, Rani Jhansi Road, New Delhi.
12. The General Secretary Harijan Sevak Sangh, Kingsway Camp, Delhi.
13. The Commissioner of S. C. & S. T., R. K. Puram, West Block, Wing No. 7, New Delhi-22.
14. Accounts Branch, Dispensary Cell.

Sd/-

(DR. K. P. DATTA)

Dy. Director of Health Services.

**DIRECTORATE OF HEALTH SERVICES & FAMILY PLANNING : DELHI ADMN. 'E' BLOCK: SARASWATI BHAVAN:
CONNAUGHT PLACE, NEW DELHI.**

Applications are invited on the prescribed forms obtainable from the Services Deptt., Room No. 3, Block No. 2-Alipur Road, Delhi Administration, between 10.30 A.M. to 1 P.M. and from 2 P.M. to 3 P.M. on all working days, free of cost from the posts mentioned below:—

The application forms duly completed should reach the undersigned at the above address by 19-7-1976.

S. No.	Designation of the post.	Scale of pay.	No. of posts		Age	Educational qualifications and experience as prescribed in Recruitment Rules.
			Reserved for S.C.	Reserved for S.T.		
1	2	3	4	5	6	7
1	Pharmacist	Rs. 330-10-380-EB-12-500 —EB-15-560 (for fully qualified) Rs. 330-8-370-10-400-EB-10-480—(for others) Rs. 425-15-560-EB-20-640.	19	10	18-25 yrs.	Qualified dispenser under the Pharmacy Act. (Regd. under Sec. 31(c) or 32 of the Pharmacy Act. 1948.
2	Staff Nurse	Rs. 425-15-560-EB-20-640.	8	4	18-30 yrs.	(i) Matriculate, (ii) A Grade Certificate in Nursing from a recognised Institution. (iii) Certificate in Midwifery. (iv) Should be able to speak Hindustani fluently.
3	Laboratory Assistant.	Rs. 260-6-300-EB-8-340 —10-380-EB-10-430	6	3	18-25 yrs.	(i) Matriculate with Science. (ii) Successful completion of Lab. Assistant Course from a recognised Institution.
4	Auxiliary Nurse Midwife.	Rs. 260-6-326-EB-6-350	6	2	18-30 yrs.	Essential Registered Auxiliary Nurse Midwife

1	2	3	4	5	6	7
						Desirable Some experience & training in Family Planning..
5	Dental Hygienist.	Rs. 330—10—380—EB—12—500 —EB—15—560	1		18-25 yrs.	Qualification : Matriculate with 5 years practical experience should be registered as Dental Hygienist.
6	Demonstrators	Rs. 250—10—330—EB—15— —450 (Pre-revised)	1	1	21-30 yrs.	Qualifications: Diploma in Homocopathy from a college recognised by a State Govt. in India having not less than 4 years regular course.
						Desirable : (i) Degree in Homocopathy awarded by a recognised University or equivalent.
						(ii) One year experience in the speciality e.g. House Surgeon/Registrar etc.

The age limit will be relaxable in the case of S.C./S.T. candidates and other special categories of persons in accordance with the General Orders issued from time to time by the Govt. of India.

No male candidate who has more than one wife living or no female candidate who has married a person already having a wife shall be eligible for appointment providing that the Administrator of Delhi may after having satisfied that there are special grounds for doing so, exempt any such candidate from the operation of the rule.

Candidates working in Govt./Semi-Govt. offices should apply through proper channel.

Sd/-
DY. DIRECTOR HEALTH SERVICES.

APPENDIX III

(Vide Introduction)

Analysis of the action taken by the Government on the recommendations contained in the Fifty-ninth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

I	Total number of recommendations	8
II	Recommendations/Observations which have been accepted by Government <i>vide</i> recommendations at Serial Nos. 3 (Para 46), 4 (Para 47), 5 (Para 48) and 8 (Para 51).	
	Number	4
	Percentage to Total	50
III	Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies <i>vide</i> Recommendations at Serial Nos. 1 (Para 44), 2 (Para 45), 6 (Para 49) and 7 (Para 50).	
	Number	4
	Percentage to Total	50